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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/547/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSROC CHEMICALS
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. KARTHIKEY BALAN
PREETHI. S. ARASU

Counsel for Respondent
[Signature]

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Matter is adjourned. Put up on 31.08.2017 at 10.30 A.M.

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)